

12. Meals to be uplifted in boxes for flights upto one hour and reduction of add-on items.
13. Economy in aircraft fuel consumption, such as fuel tankering, monitoring of flight plans.
14. Restriction on appointment of personnel on part-time/casual/daily rated basis/contractual engagements.
15. Review of temporary posting of Engineers at outstations for 15 days.
16. Ban on sponsorship of events and provision of free tickets therefor.
17. Reduction in travelling expenses/hotel accommodation to ensure that officials avail of day return flights.
18. Ban on holding conferences/seminars organised departmentally.
19. Stoppage of loans (housing/vehicle/miscellaneous loan).
20. No further issue of uniforms to non front line employees for the next six months.

#### **Progress of Electrifications**

2011. SHRI TATHAGATA SATPATHY : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have reviewed the progress of the electrification of railway lines under the East Coast Railway zone;

(b) if so, the achievements made in this regard;

(c) the steps taken for electrification of Talcher-Sambalpur, Rourkela-Sambalpur and Talcher-Paradeep railway lines;

(d) the target date fixed for the purpose; and

(e) the steps taken to achieve the target?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (e) Yes, Sir. Railway Electrification works have been sanctioned on Kharagpur-Bhubaneswar (540 Route Kilometre) and Bhubaneswar-Kottavalasa (426 Route Kilometre) sections of East Coast Railway Zone. Work on Kottavalasa-Alamanda section (21 Route Kilometre) has been completed. Rourkela-Jharsuguda section which is part of Rourkela-Sambalpur line is already electrified. There is no proposal to electrify Jharsuguda-Sambalpur and Talcher-

Sambalpur railway lines at present. However, Talcher-Paradeep section is a part of Kharagpur-Bhubaneswar electrification project and the work has since been taken up on this section also. Both the projects are likely to be completed by March, 2002.

#### **Regularisation of Contract Labourers of A.A.I.**

2012. SHRI JOGENDRA KAWADE : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the number of contract labourers engaged in sweeping, cleaning, etc. have been regularised by Air India and Airport Authority of India as per the Supreme Court orders dated December 6, 1996; and

(b) the number of such employees out of them are Scheduled Castes/Scheduled Tribes and OBCs?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) A total of 2,409 contract labourers have been regularised by Air India and Airports Authority of India in compliance of the Supreme Court Order dated 6.12.1996. Of these, 1067 labourers belong to Scheduled Castes, 9 to Scheduled Tribes and 257 to OBCs.

#### **Construction of Over Bridge Near Ramanagaram**

2013. SHRI K.C. KONDAIAH : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to construct an over bridge at level crossing near Ramanagaram Railway Station on Bangalore-Mysore section; and

(b) if so, the details thereof?

- THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) A work for construction of Road Over Bridge in lieu of level crossing No. 36 near Ramanagaram Railway Station has been sanctioned on cost sharing basis with the State Government in the Railway Budget of 1996-97. The detailed estimate of the work is under process.

#### **Restoration of Embankment**

2014. SHRIMATI MINATI SEN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government has taken up the work of restoration of the broken embankment belonging to the Railways on the Eastern side of Jaldhaka River at Dhupburi in the District of Jalpaiguri;